

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6673  
ANSWERED ON:07.05.2015  
PROJECTS UNDER PURA  
Bohara Shri Ramcharan

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has implemented any pilot project under the scheme of Provision of Urban Amenities in Rural Areas (PURA) in the country including Rajasthan, if so, the details thereof and the work/service undertaken under this project;
- (b) the names of such agencies or associations which have been entrusted to carry out the work under the scheme;
- (c) the steps taken by the Government to address the complaints of alleged corruption for the effective implementation of this scheme; and
- (d) the number of persons benefited under the said scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a&b) Yes Madam. The Provision of Urban Amenities in Rural Areas is being implemented in a pilot mode. The scheme was restructured in 2010 with the aim to achieve holistic and accelerated development of compact areas around a potential growth centre in Gram Pan- chayat(s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas. The activities proposed under PURA projects include drinking water supply and sewerage, construction and maintenance of village streets, drainage, solid waste management, skill development, development of economic activities etc The current status of PURA projects is as follows:

Sl. No.	State	Name of the Project	Status
1	Kerala	Thrissur	Concession Agreement and State Support Agreement signed {Agency- Infrastructure Kerala Limited( INKEL)}
2	Malappuram		Concession Agreement and State Support Agreement signed {Agency- Infrastructure Kerala Limited( INKEL)}
3	Andhra Pradesh	Krishna	Concession Agreement and State Support Agreement signed {Agency-Megha Engineering and Infrastructur Ltd.( MEIL)}
4	Telangana	Warangal	Letter of Award Issued to (SVEC Constructions Limited( SVEC))
5	Uttarakhand	Dehradun	Letter of Award Issued to Infrastruc- ture Leasing & Financial Services Limited ( IL&FS))
6	Rajasthan	Jaipur	Approval under process
7	Rajasthan	Rajsamand	Approval under process
8	Maharashtra	Sangli	Concept Plan being evaluated

(c) In order to ensure proper monitoring and supervision of performance by private developers, the scheme envisages appointment of an Independent Engineer (IE) for each PURA cluster of Gram Panchayat(s) to supervise and monitor performance during the project life cycle. An appropriate grievance redressal mechanism is also envisaged under the chairmanship of the concerned District Magistrate/ Deputy Commissioner/ Collector of the district where the PURA project is

being implemented, for handling local level grievances.

(d) The entire area chosen by the agency under the scheme will benefit once the project is rolled out.